

Registration Certificate Government of Delhi

Department Of Food Safety Food Safety and Standards Authority of India Registration Certificate under FSS Act, 2006



पंजीकरण संख्या / Registration Number: 23321008000553



Name and permanent address of Food Business Operator (FBO) / खाद्य व्यापार

ऑपरेटर का नाम और स्थायी पता:

JS ENTERPRISES

SHOP NO-22, GROUND FLOOR, GARG TRADE CENTER, PLOT NO-4, SECTOR-11, ROHINI, DABRI, DWARKA, South West,

Delhi-110085

2. Address of location where food business is to be conducted / premises / स्थान का पता जहां खाद्य व्यापार / परिसर है:

SHOP NO-22, GROUND FLOOR, GARG TRADE CENTER, PLOT NO-4, SECTOR-11, ROHINI, JHANGOLA, ALIPUR, North,

Delhi - 110085

Kind of Business / कारोबार का प्रकार: 3.

Food Vending Establishment

Photo Identity Card / फोटो पहचान

पत्र(विवरण):

N/A

This Registration certificate is issued under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the petty food business. / यह पंजीकरण खाद्य संरक्षा और मानक अधिनियम, 2006 के अधीन अनुदत्त की गई और वह अधिनियम के उपबंधो के अध्यादीन है जिनका अनुज्ञप्तिधारी द्वारा अवश्य पालन किया जाना चाहिए.

Place / स्थान: North

Issued On / दिनांक: 19-05-2021 (New Registration)

Valid Upto: / वैधता: 18-05-2026 (For details, refer Annexure)

Registering Authority पंजीयन प्राधिकारी

Annexures:

- 1. Product Annexure
- 2. Validity Annexure
- 3. Registration Id Card

Note:

- 1. Application for renewal of Registration Certificate can be filed as early as 180 days prior to expiry date of Registration Certificate. You can file application for renewal or modification of Registration Certificate by login into FSSAI's Food Safety Compliance System(https://foscos.fssai.gov.in) with your user id and password or call us at 1800112100 for any clarification.
- 2. This Registration Certificate is only to commence or carry on food businesses and not for any other purpose.
- 3. This is computer generated Registration Certificate and doesn't require any signature or stamp by authority.
- 4. This Registration Certificate is allowed to conduct food businesses activities having annual turnover upto Rs. 12 Lacs only.

Product Annexure



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पंजीकरण संख्या / Registration Number: 23321008000553 Detail(s) of Food Item

[Note:Only standardised food products are allowed to be manufactured as per the list available on FoSCoS.]

SI. No	Food Item(s)				
1	01 - Dairy products and analogues, excluding products of food category 2.0				
2	02 - Fats and oils, and fat emulsions				
3	03 - Edible ices, including sherbet and sorbe				
4	04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds, and nuts and seeds				
5	05 - Confectionery				
6	06 - Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0				
7	07 - Bakery products				
8	12 - Salts, spices, soups, sauces, salads and protein products				
9	14 - Beverages, excluding dairy products				
10	15 - Ready-to-eat savouries				

Validation And Renewal Annexure



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Validity From	Validity Upto	Issued On	Fee Paid	Туре
19-05-2021	18-05-2026	19-05-2021	500 INR	New

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Registration ID Card

Registration ID Card



Registration ID: 23321008000553

Valid Upto: 18-05-2026

Name: JS ENTERPRISES

Address: SHOP NO-22, GROUND

FLOOR, GARG TRADE CENTER, PLOT NO-4, SECTOR-11, ROHINI, JHANGOLA, ALIPUR,

North , Delhi - 110085

KOB: Food Vending

Establishment

Govt ID Card: N/A

Issuing Authority: North **Issued On:** 19-05-2021

[Disclaimer:This Registration ID card is issued only for the provisions laid down under Food Safety and Standards Act, 2006 and hence, shall not be used for any other purpose.]

